

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4942
ANSWERED ON:23.04.2015
AADHAAR CARDS
Kharge Shri Mallikarjun

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has made Aadhaar number mandatory for all wage payments in 300 districts under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and

(b) if so, the details thereof including the number of persons enrolled in these districts, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) No, Madam. It has only been decided to collect the Aadhaar number at the time of registration of demand, and to assist the workers in getting enrolled for Aadhaar number. It was clearly informed that no one shall be deprived of the work on the ground of not having Aadhaar number.

(b) The details are given in the Annexure.